

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9382-9384/2017

IEL SUPREVISOR ASSOCIATION ETC. ETC. & ANR. Appellant(s)

VERSUS

DUNCAN INDUSTRIES LTD. & ANR. Respondent(s)

Date : 13-02-2018 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) *
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Bimal Roy Jad, AOR

UPON being mentioned the Court made the following
O R D E R

Show in the daily list of 20.02.2018.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR

It is stated by the learned counsel for the appellant that this matter is appearing in the Weekly List at item No.74.

*Appearance slip not given.